police reached the spot the same afternoon and registered a case. Five accused persons have been arrested and arms licences of 7 persons have been seized. In order to prevent a further breach of peace, the land in dispute has been attached U/S 145 Cr. P.C. The police force in the locality has been strengthened to ensure that there is no clash between the two parties. The Station Officer. P.S. Itiathok has been placed under suspension for failure in taking adequate preventive action while the second Officer and Head Moharir have been transferred to the lines. Steps are also being taken for a complete overhaul of the Thana staff of the police station.

Facts in regard to the alleged incident in district Alwar, Rajasthan are being ascertained from the State Government.

(c) Attention in this connection is invited to the answer given in this House to Unstarred Question No. 95 on the 21st February, 1974.

Setting up of a development authority for backward areas.

- 129. SHRIMATI SARASWATI PRA DHAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government propose to set up a development authority for backward areas: and
- (b) if so, the constitution and composition of the proposed authority with the location of headquarters?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI Z. R. ANSARI): (a) A proposal to set up an Area Development Agency has been referred to a Committee set tip in the Planning Commission with a view to examining the question of evolving a stra tegy for development of backward areas for reducing interstate disparities. The report of the Committee has not been finalised.

- (b) Does not arise.
- 130. [Transferred to the 29th April. 1974.]

Research Centre for Mechanical Engineering

111. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT

AND SCIENCE AND TECHNOLOGY be pleased to state:

to Ouestions

- (a) whether Government have taken a decision on the location of research centres for mechanical engineering; and
- (b) if so, the places where the proposed centres would be set up?

THE MINISTER OF INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANI-AN): (a) and (b) The Council of Scientific and Industrial Research have included the setting up of Mechanical Engineering Research Development Organisation (MERA-DO)/Extension Centres in Kerala, Gujarat, U.P. and Rajasthan in the Fifth Five Year Plan proposals of the CSIR. At present, the details for setting up a MERADO type Centre in Kerala are under study.

Expenditure on deployment of CRP and BSF units in different States

132. SHRI H. S. NARASIAH: Will the Minister of HOME AFFAIRS be pleased to state the expenditure incurred by the Central Government in deploying CRP and BSF units in States during the year 1973-74?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): The information is being collected and will be laid on the Table of the House.

Collection of Licence fee for Radio/Transistor sew

133. SHRI SHYAMLAL GUPTA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the amount collected during the last three years in each State towards licence fee for radio and transistor sets;
- (b) the number of unlicensed sets detected during the above period in each State:
- (c) the amount on account of penaln collected in this behalf; and
- (d) what is the present machinery to check the sale of unlicensed radio /transistor sets?